

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3641
TO BE ANSWERED ON 03.04.2017

LABOUR MATERIAL RATIO UNDER MGNREGA

3641. SHRI P.L. PUNIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the 60:40 ratio of labour and material for funding for MGNREGA is being updated to allow for greater infrastructure spending;
- (b) if so, the details on the ratio between labour and material for MGNREGA in the new scheme; and
- (c) if not, whether there is any proposal or consultation for the same and the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): No, Sir. The provision in Schedule I of the Act is as follows:

“For all works taken up under the Scheme, by the Gram Panchayat and other implementing agencies, the cost of the material component including the wages of the skilled and semi-skilled workers, shall not exceed forty percent at the district level.”
